## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 32 of 2016 in TP No. 198/397-398/NCLT/AHM/2016 (New) C.P. No. 03/397-398/CLB/MB/2015(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017

Name of the Company:

J.P. Financial Services Pvt. Ltd.

V/s.

Golden Tobacco Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. NICUNT IC. RAVA	LADVOCATE	RESP. 28	non
2 Part Contractor  ils Manarati Association	Adl v.	Pa-Li-Limer	Patt
(3) M. I. O M. M.	- 4	1-7	A. L

## ORDER

Learned Advocate Mr. Parth Contractor i/b Nanavati Associates present for Petitioner. Learned Advocate Mr. Nikunt Raval present for Respondent no. 28. Learned Advocate Mr. Abhishek Mehta present for Respondents no. 1 to 7. None present for other Respondents.

Respondents no. 1 to 7 filed reply in TP 198/2016.

Respondent no. 28 filed reply before CLB.

In IA 32/2016 Respondents no. 2 to 17, 19 to 24, 27 to 29, 30 to 40 not filed their replies.

At request of both sides, list IA 32/2016 for hearing on 04.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 27th day of July, 2017.